(b) In order to meet, the domestic demand, there is a plan to increase the total production of coal in the country to the level of 1 Billion Tonnes by the year 2022-23.

In addition, CIL has taken the following steps to increase domestic coal production:

- CIL and its subsidiaries are going for higher capacity mega mines (Capacities
 10 MTY) with high mechanization.
- CIL has already introduced state of the art technology to improve its work efficiency. High capacity Heavy Earth Moving Machinery (HEMMs) like 42 cum Shovel with 240 T Rear Dumper have been introduced for this purpose.
- Surface Miners have been introduced in opencast mines in a big way to improve operational efficiency and to cater environmental needs by CIL.
 During 2018-19, in CIL, around 50% of the opencast coal production was through Surface miners and is likely to further increase in subsequent years.
- In underground mines, basic thrust is on mechanization of coal winning/ loading system, coal drilling and supporting system, coal evacuation system etc. High capacity Load Haul dumps (LHDs), Side Discharge Loaders (SDLs) and Universal Drill Machines (UDMs) in conjunction with belt conveyors have been introduced wherever possible.
- (c) Some coking coal assets in Australia, where sale of equity stakes along with life-of-mine offtake rights is available, has been identified by CIL for equity investment.

Pilferage of coal

3185. SHRI RAKESH SINHA: Will the Minister of COAL be pleased to slate:

- (a) whether Government is aware of illegal procurement of coal from coal mines;
- (b) the number of cases that have come to notice;
- (c) if so, action Government has taken against this; and
- (d) whether there is any estimate of amount of coal that is pilferaged from mines?

THE MINISTER OF COAL (SHRI PRAHLAD JOSHI): (a) to (d) Theft/pilferage of coal are carried out stealthily and clandestinely. So, it is difficult to assess and specify the exact quantum of coal stolen on account of theft/pilferage. However during

raids conducted by security personnel of Coal India Limited (CIL) as well as joint raids with the law and order authorities of the concerned State Governments, the quantity of coal recovered during last three years are as under:-

2016-17	2017-18	2018-19
25296.16 tonnes	17602.92 tonnes	22784.54 tonnes

Further FIRs have been lodged by CIL in respect of theft/pilferage of coal during the last three years as under :-

2016-17	2017-18	2018-19
416	325	471

Withdrawal of orders from Ordnance factories/Defence PSUs

3186. SHRI K.K. RAGESH: Will the Minister of DEFENCE be pleased to state:

- (a) whether a large number of items, which used to be manufactured in Ordnance factories/Defence PSUs have been withdrawn by the Centre to favour private sector; and
- (b) if so, the number and the details of such products and the reasons for withdrawing the orders which used to be given to ordnance factories/defence PSUs and giving it to private, sector?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) and (b) No, Sir. However, 275 items being manufactured by Ordnance Factories have been declared as "Non-core". Accordingly, requirement of NOC from Ordnance Factory Board (OFB) for these items has been dispensed with and Services are free to procure these items against Request for Proposal (RFP) from open market or from OFB.

Rehabilitation of Ex-servicemen

3187. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of DEFENCE be pleased to state;

(a) the details of rehabilitation of Ex-servicemen, particularly in Rajasthan and Gujarat during the last three years;